GOVERNMENT OF INDIA MINISTRY OF DEFENCE DEPARTMENT OF DEFENCE LOK SABHA STARRED QUESTION NO.109 TO BE ANSWERED ON THE 25TH JULY, 2018

DEFENCE LAND

*109. SHRI S.R. VIJAYAKUMAR: SHRI S. RAJENDRAN:

Will the Minister of DEFENCE j{kk ea=h be pleased to state:

(a) the total estimated area of defence land under his Ministry in the country State and area-wise;

(b) the total area of defence land acquired by the Ministry after independence of the country;

(c) the total estimated area of defence land which has been transferred to other agencies / institutions, till date, institution-wise;

(d) whether the Government has approved transfer of defence land to Kendriya Vidyalaya Sangathan for the construction of Kendriya Vidyalayas in some parts of the country recently and if so, the details including the terms and conditions thereof; and

(e) the steps taken / being taken by the Government to streamline the data of defence land in the country?

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MINISTER OF DEFENCE						(SMT. NIRMALA SITHARAMAN)
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(a) to (e): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF LOK SABHA STARRED QUESTION NO. 109 FOR ANSWER ON 25.07.2018

(a) The total area of land under Ministry of Defence in the country, State and area-wise is enclosed herewith as Annexure-A.

(b) The total area of land acquired by the Ministry of Defence after Independence in the country is enclosed as Annexure-B.

(c) The total area of defence land which has been so transferred to other agencies / institutions, for the period 2015-16, 2016-17 & 2017-18 till date (as on 30.06.2018), institution-wise, is enclosed as Annexure-C. The total area transferred on permanent basis, lease out and licensed, is about 522 acres, 37 acres and 94 acres & about 16,745 running mtr respectively.

(d) Yes Madam, following approvals have been issued by the Ministry of Defence during the last three years:

- (i) Transfer of 6.5628 acres of defence land in Village Chandari, Kanpur to Kendriya Vidyalaya, approval issued by Ministry of Defence (MoD) on 03.05.2017.
- (ii) Transfer of 5 acres of defence land in Malangpora (Awantipur), Pulwama to Kendriya Vidyalaya, approval issued by MoD on 16.06.2015.

The Cabinet has also recently approved the following for the construction of Kendriya Vidalayas:

- (i) Transfer of 4 acre of Defence land in Delhi Cantt to Kendriya Vidyalaya Sangathan (KVS) on lease in perpetuity, at a nominal rent of ₹1/- per annum.
- (ii) Transfer of 7.5 acres of Defence land in Jalandhar Cantt to Kendriya Vidyalaya Sangathan (KVS) on lease in perpetuity, at a nominal rent of ₹1/- per annum.
- (iii) Transfer of 7.118 acres of Defence land on lease on long term basis initially for 30 years renewable for two like terms of 30 years at a nominal rent of ₹1/- per annum (without any premium) to the Kendriya Vidyalaya Sangathan (KVS) at Village Thill, Tehsil and District Udhampur, Jammu & Kashmir.

(e) The Government has taken several steps including preparation of digital data of defence land as explained below:

- (i) <u>Computerization of Defence land records Raksha Bhoomi</u> <u>Software</u>: The computerization of defence land records under the project "Raksha Bhoomi' had been undertaken by the Defence Estates Organization in association with NIC. Defence land records contained in General Land Registers (GLRs) for defence land inside cantonments and Military Land Registers (MLRs) for defence land outside cantonments were entered in the Raksha Bhoomi software and it was made operational after verification and authentication of database in July, 2011. The data is updated periodically and shared with user services.
- (ii) <u>Digitization of Files and Documents for Protection and</u> <u>Preservation of Land Records</u>: The Department has also under taken scanning, indexing and digital preservation of defence land related records. As on date total 4,08,056 files have been scanned and digitized. The digitization of records has been made a continuing process.
- (iii) For physical verification of Defence Lands: Demarcation, physical survey of entire defence land outside Cantonments and detailed polygon survey of defence land inside Cantonments have already been undertaken. Approximately 98.62% and 100% survey work has been completed respectively for defence land outside cantonments and inside Cantonments. Survey reports have been finalized / issued in respect of 79.81% of total defence land.
- (iv) Integration of Land Survey Maps with BHUVAN: The maps of defence land pockets generated in the recently carried out land surveys (2012-13 to 2016-17) are being integrated with satellite maps of National Remote Sensing Centre under ISRO (NRSC) i.e. BHUVAN for assigning geo-coordinates and integration with Raksha Bhoomi database (land records system).
- (v) <u>Archival Unit and Resource Centre (AU&RC)</u>: As part of a multipronged approach and disaster management strategy, a central facility has been created for preservation and back up and to provide accessibility to all user organizations. An Archival Unit & Resource Centre has been operational since 2012 in Raksha Sampada Bhawan, New Delhi.

ANNEXURE-A REFERRED IN THE REPLY GIVEN IN THE STATEMENT IN PART (a) OF LOK SABHA STARRED QUESTION NO. 109 FOR ANSWER ON 25.07.2018

State/UT-wise details of Defence land

SI. No.	State / UT	Area (In acres)			
1.	Andaman & Nicobar Islands	8166.392			
2.	Andhra Pradesh	14523.728			
3.	Arunachal Pradesh	4787.388			
4.	Assam	25493.314			
5.	Bihar	11925.439			
6.	Chandigarh	176.247			
7.	Chhattisgarh	1582.410			
8.	Daman & Diu	196.000			
9.	Delhi	11628.550			
10.	Goa	3025.579			
11.	Gujarat	24807.000			
12.	Haryana	37211.360			
13.	Himachal Pradesh	8096.651			
14.	Jammu & Kashmir	22338.505			
15.	Jharkhand	7713.620			
16.	Karnataka	33124.710			
17.	Kerala	5279.401			
18.	Lakshadweep	39.847			
19.	Madhya Pradesh	231073.961			
20.	Maharashtra	138802.102			
21.	Manipur	1294.405			
22.	Meghalaya	4029.402			
23.	Mizoram	0.000			
24.	Nagaland	551.284			
25.	Odisha	18015.717			
26.	Puducherry	20.381			
27.	Punjab	78329.182			
28.	Rajasthan	821186.681			
29.	Sikkim	3078.068			
30.	Tamil Nadu	21233.458			
31.	Telangana	25211.300			
32.	Tripura	2679.505			
33.	Uttar Pradesh	123309.966			
34.	Uttarakhand	27168.067			
35.	West Bengal	40955.704			
	Total:	1757055.324			

ANNEXURE-B REFERRED IN THE REPLY GIVEN IN THE STATEMENT IN PART (b) OF LOK SABHA STARRED QUESTION NO. 109 FOR ANSWER ON 25.07.2018

TOTAL AREA OF LAND ACQUIRED BY THE MINISTRY AFTER INDEPENDENCE OF THE COUNTRY

SI. No.	State / UT	Area (in acres) Current
1.	A & N Island (UT)	475.450
2.	Andhra Pradesh	2232.740
3.	Arunachal Pradesh	5348.412
4.	Assam	12314.188
5.	Bihar	6608.420
6.	Chandigarh	167.618
7.	Chhattisgarh	1205.370
8.	Delhi	1531.295
9.	Diu & Daman	73.111
10.	Goa	2666.230
11.	Gujarat	11108.260
12.	Haryana	24522.417
13.	Himachal Pradesh	2683.990
14.	Jammu & Kashmir	13686.749
15.	Jharkhand	4865.087
16.	Karnataka	8522.118
17.	Kerala & Lakshadweep	938.406
18.	Madhya Pradesh	102258.978
19.	Maharashtra	79869.038
20.	Manipur	947.335
21.	Meghalaya	3858.807
22.	Mizoram	0.000
23.	Nagaland	115.950
24.	Orissa	13832.337
25.	Puducherry	20.381
26.	Punjab	67888.505
27.	Rajasthan	373044.759
28.	Sikkim	1856.110
29.	Tamil Nadu	9471.835
30.	Telangana	15135.381
31.	Tripura	1098.369
32.	Uttar Pradesh	47729.425
33.	Uttarakhand	3187.497
34.	West Bengal	19722.724
	Total:	838987.292

ANNEXURE-C REFERRED IN THE REPLY GIVEN IN THE STATEMENT IN PART (c) OF LOK SABHA STARRED QUESTION NO. 109 FOR ANSWER ON 25.07.2018

ANNEXURE-C REFERRED IN THE REPLY GIVEN IN THE STATEMENT IN PART (c) OF LOK SABHA STARRED QUESTION NO.109 FOR ANSWER ON 25.07.2018. Details of transfer of defence land to Agencies/Institutions in the country from the period 2015-16, 2016-17 & 2017-18 (upto 30.06.2018) SI. Name of State Name of Working Area No. DEO Circle/ agencies/ (in permission given Cantt. Board institutions to acres or not given. whom defence under whose)/ Transfer of land Jurisdiction land has been runni done / involved or defence land transferred not. ng falls metr е 2 4 5 1 3 6 1.76 Working permission 1 Vizag Andhra Greater Pradesh Visakhapatnam given. Permanent transfer of defence Municipal Corporation of land not yet done. Andhra Pradesh Indian Oil 3.03 Working permission 2 Jorhat Assam Corporation given. Permanent Limited transfer of defence land not yet done. Govt. of Assam 3 Jorhat 5.563 Working permission Assam given on licence basis. No transfer of land involved NHAI 2.26 Working permission 4 Jorhat Assam given. Permanent transfer of defence land not yet done. NHAI 5 Cantonment Delhi 0.015 Working permission Board, Delhi given. Permanent transfer of defence land not yet done. Delhi Delhi NHAI 0.016 Working permission 6 given. Permanent transfer of defence

					land not yet done.
7	Delhi	Delhi	NHAI		Working permission given. Permanent transfer of defence land not yet done.
8	Delhi	Delhi	NHAI	0.88	Working permission given. Permanent transfer of defence land not yet done.
9	Goa	Goa	MORMUGAO PORT TRUST (MPT), Mormugao, South Goa.		Working permission given. Permanent transfer of defence land not yet done.
10	Ahmedabad	Gujarat	Tower Vision India Private Limited	0.098	Working permission given on licence basis. No transfer of land involved
11	Ambala	Haryana	Dedicated Freight Corridor Corporation of India Ltd (DFCCIL)		Working permission given. Permanent transfer of defence land not yet done.
12	Chandigarh	Haryana	NHAI		Working permission given. Permanent transfer of defence land not yet done.
13	Cantonment Board, Ambala	Haryana	Min. of Railways	0.856 96	Working permission given. Permanent transfer of defence land not yet done.
14	Ambala	Himachal Pradesh	NHAI		Working permission given. Permanent transfer of defence land not yet done.
15	Bangalore	Karanatak a	NHAI	1.575	Working permission given. Permanent transfer of defence land not yet done.
16	Bangalore	Karanatak a	M/s GAIL Ltd.	9700 runni ng mtr	Working permission given on licence basis. No transfer of land involved

17	Bangalore	Karanatak a	M/s GAIL Ltd.	1960 runni ng mtr	Working permission given on licence basis. No transfer of land involved
18	Bangalore	Karanatak a	M/s Indus Towers Pvt. Ltd		Working permission given on licence basis. No transfer of land involved
19	Bangalore	Karanatak a	M/s Indus Towers Pvt. Ltd		Working permission given on licence basis. No transfer of land involved
20	Cochin	Kerala	KOCHI METRO RAILWAY LTD (KMRL)		Working permission given. Permanent transfer of defence land not yet done.
21	Cochin	Kerala	KOCHI METRO RAILWAY LTD (KMRL)		Working permission given. Permanent transfer of defence land not yet done.
22	Bhopal	Madhya Pradesh	NHAI	1.329	Working permission given. Permanent transfer of defence land not yet done.
23	Jabalpur	Madhya Pradesh	MPPTCL (Madhya Pradesh Power Transmission Company Ltd An undertaking of M.P. Govt.)	0.388	Working permission given. Transfer by lease not yet done.
24	Jabalpur	Madhya Pradesh	M/s MPSEB (MPPTCL-Madhya Pradesh Power Transmission Company Ltd.)	5.559	Working permission given. Transfer by lease not yet done.
25	Jabalpur	Madhya Pradesh	MPPKVVCL (MADH PRADESH PURVA KSHETRA VIDHYU VITRAN COMPAN` LIMITED	IT	Working permission given. Transfer by lease not yet done.
26	Mhow	Madhya Pradesh	Narpanchayat Mhowgaon	0.160 6	Working permission given on licence

					basis. No transfer of land involved
27	Mhow	Madhya Pradesh	Sainik Awas Mhow	0.239 7	Working permission given on licence basis. No transfer of land involved
28	Mumbai	Maharasht ra	NHAI		Working permission given. Permanent transfer of defence land not yet done.
29	Mumbai	Maharasht ra	Maharashtra Jeevan Pradhikaran (MJP)	3 runni ng	Working permission given. In respect of licence given, no trasnfer of land involved
30	Mumbai	Maharasht ra	Maharashtra Jeevan Pradhikaran (MJP)		Working permission given. Transfer by lease not yet done.
31	Mumbai	Maharasht ra	Indian Railways		Working permission given. Permanent transfer of defence land not yet done.
32	Mumbai	Maharasht ra	Ordnance Factory Bhusawal		Working permission given. Transfer by lease not yet done.
	Mumbai	Maharasht ra	Metropolitan Region Development Authority (MMRDA)	6	Working permission given. Permanent transfer of defence land not yet done.
34	Mumbai	Maharasht ra	Mumbai Metro Rail Corporation Limited (MMRCL)	runni ng	Working permission given on licence basis. No transfer of land involved
35	Pune	Maharasht ra	Pimpri-Chinchwad Municipal Corporation (PCMC)	23.83	Working permission given. Transfer by lease not yet done.
36	Pune	Maharasht ra	Pune Municipal Corporation (PMC)	1.126	Working permission given on licence basis. No transfer of

					land involved
37	Pune	Maharasht ra	Pune Municipal Corporation (PMC)	1.729	Working permission given on licence basis. No transfer of land involved
38	Pune	Maharasht ra	Pune Municipal Corporation (PMC)		Working permission given on licence basis. No transfer of land involved
39	Pune	Maharasht ra	Public Works Department, Government of Maharashtra	97.32	Working permission given. Permanent transfer of defence land not yet done.
40	Cantonment Board, Khadki	Maharasht ra	Maharashtra Natural Gas Limited (MNGL)	2622. 50 Rmt	Working permission given on licence basis. No transfer of land involved
41	Cantonment Board, Pune	Maharasht ra	Maharashtra Natural Gas Ltd	0.82	Working permission given on licence basis. No transfer of land involved
42	Guwahati	Meghalaya	State Govt of Meghalaya		Working permission given. Permanent transfer of defence land not yet done.
43	Bhubaneshw ar	Odisha	State Govt of Odisha	6.043	Working permission given. Permanent transfer of defence land not yet done.
44	Chandigarh	Punjab	GMADA (Greater Mohali Area Development Authority)	3.239	Working permission given. Permanent transfer of defence land not yet done.
45	Jaipur	Rajasthan	Rajasthan Rajya Vidyut Prasaran Nigam Limited (RRVPNL)	0.083 9	Working permission given. Transfer by lease not yet done.
46	Jaipur	Rajasthan	Jaipur Development Authority (JDA)	33.16	Working permission given on licence basis. No transfer of land involved

47	Jodhpur	Rajasthan	Air Port Authority of India (AAI)	37	Working permission given. Permanent transfer of defence land not yet done.
48	Jodhpur	Rajasthan	NHAI	4.38	Working permission given. Permanent transfer of defence land not yet done.
49	Secunderaba d	Telangana	Hyderabad Metropolitan Water Supply & Sewerage Board (HMWS & SB)	1.25	Working permission given on licence basis. No transfer of land involved
50	Agra	Uttar Pradesh	NHAI	0.385 4	Working permission given. Permanent transfer of defence land not yet done.
51	Allahabad	Uttar Pradesh	Cantonment Board Varanasi	18.72 6	Working permission given on licence basis. No transfer of land involved
52	Allahabad	Uttar Pradesh	North Central Railway	0.060 8	Working permission given. Permanent transfer of defence land not yet done.
53	Allahabad	Uttar Pradesh	Railways	9.460 6	Working permission given. Permanent transfer of defence land not yet done.
54	Allahabad	Uttar Pradesh	Airport Authority of India	1.1	Working permission given. Permanent transfer of defence land not yet done.
55	Bareilly	Uttar Pradesh	NHAI	3.585	Working permission given. Permanent transfer of defence land not yet done.
56	Lucknow	Uttar Pradesh	KV No.3 at AF Stn Chakeri Kanpur	6.562 8	On lease basis done.
57	Lucknow	Uttar Pradesh	M/s Indian Oil Corporation	0.036 7	On lease basis done.

58	Lucknow	Uttar Pradesh	PWD/UP Bridge Corporation Ltd., Uttar Pradesh State Govt.	9	Working permission given. Permanent transfer of defence land not yet done.
59	Lucknow	Uttar Pradesh	Lucknow Metro Rail Corporation Ltd (LMRC Ltd)	0.214	Working permission given. Permanent transfer of defence land not yet done.
60	Lucknow	Uttar Pradesh	Lucknow Metro Rail Corporation Ltd (LMRC Ltd)	0.216	Working permission given. Permanent transfer of defence land not yet done.
61	Lucknow	Uttar Pradesh	UP Jal Nigam (State Govt of UP)	1.674 9	Working permission given on licence basis. No transfer of land involved
62	Lucknow	Uttar Pradesh	UP Jal Nigam (State Govt of UP)	3.384 6	Working permission given on licence basis. No transfer of land involved
63	Meerut	Uttar Pradesh	BPCL	0.128	On lease basis done.
64	Cantonment Board, Kanpur	Uttar Pradesh	Uttar Pradesh Power Corporation Ltd (UPBCL)	4.38	Working permission given on licence basis.
	Cantonment Board, Lucknow	Uttar Pradesh	Green Gas Ltd.	1	Ex-posto sanction given on licence basis.
66	Bhopal	Uttar Pradesh	NHAI	6.194	Working permission given. Permanent transfer of defence land not yet done.
67	Cantonment Board, Kanpur	Uttar Pradesh	U P Jal Nigam	3.384	Working permission given on licence basis. No transfer of land involved
68	Cantonment Board, Kanpur	Uttar Pradesh	State Govt. U.P.	1.674 9	Working permission given on licence basis. No transfer of land involved

69	Cantonment Board, Lucknow	Uttar Pradesh	UP PWD	0.31	Working permission given. Permanent transfer of defence land not yet done.
70	Kolkata	West Bengal.	Rail Vikas Nigam Limited (RVNL)	0.123	Working permission given. Permanent transfer of defence land not yet done.
71	Kolkata	West Bengal.	RVNL	29.22	Working permission given. Permanent transfer of defence land not yet done.
72	Kolkata	West Bengal.	KMRCL	0.332	Working permission given on licence basis. No transfer of land involved
73	Kolkata	West Bengal.	Bengal Aeroropolis Project Limited	167.1 3	Working permission given. Permanent transfer of defence land not yet done.
74	Kolkata	West Bengal.	IOCL	6.67	Working permission given on licence basis. No transfer of land involved
75	Pune	Maharasht ra	Pune Municipal Corporation (PMC)	0.029	Working permission given on licence basis. No transfer of land involved
